

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I & ANR.

Respondent(s)

(IA No. 2/2014 - STAY APPLICATION)

Date : 01-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Ritesh Agrawal, AOR
Mr. Sunder Khatri, Adv.
Ms. Priyanshi Sharma, Adv.
Mr. Devendra Sharma, Adv.

For Respondent(s)

Mr. R.bala, Sr. Adv.
Ms. Priyanka Das, Adv.
Mr. Digvijay Dam, Adv.
Ms. Vishakha, Adv.
Mr. Anmol Chandan, Adv.
Mr. Mukesh Kumar Maroria, AOR
Dr. N. Visakamurthy, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 3rd October, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER